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5.9.2002

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MA 1589/2002
OA 1116/2002

Present : Dr.S.P.Sharma, learned counsel for the applicants.

Shri R.P.Agarwal, learned counsel for the respondents.

MA 1589/2002

The above MA has been filed by the respondents seeking extension of time to implement the Tribunal's order dated 6.5.2002 in OA 1116/2002 till 30.9.2002. However, Dr. S.P.Sharma, learned counsel for the applicants submits that necessary orders have since been passed and received by the applicants, ^{and} the present MA has become infructuous.

Noting the above submissions, MA 1589/2002 is disposed of as infructuous.

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(S.A.T.Rizvi)
Member(A)

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(Smt.Lakshmi Swaminathan)
Vice Chairman (J)

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